## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/699/(IB)/2017

NAME OF THE PETITIONER(S)

: BAOBAB BROADBAN LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Rahut Jain Arun Karthek Muhan

Council for Petitioner

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the direction that the counter shall be filed before next date of hearing, Put up on 05.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)

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